## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 172/621A/NCLT/AHM/2016 (New) CA No. 75/621A/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2017

Name of the Company:

Safal Buildcon Pvt. Ltd.

Section of the Companies Act:

Section 96 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

1.

2.

## <u>ORDER</u>

None present for Applicant

Orders complied with.

Inform the same to Registrar of Companies accordingly.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 17th day of April, 2017.